

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (SOUTH)
SAKET COURT COMPLEX: NEW DELHI**

TAC

ORDER

In supersession of earlier Order No. 1862-1976/RTI/SD/SCC/ND/2020, Dated 30th January, 2020, of this office, Mr. Amit Bansal, Ld. ASJ-01 (POCSO), South District, is hereby designated as Transparency Officer, under RTI Act, for South District, Saket Court, with immediate effect.

(Narottam Kaushal)
Principal District & Sessions Judge, (South)
Saket Court Complex,
New Delhi

4264 - 44161
No. _____ RTI/SD/SCC/ND/2023

Dated: 8/2/23

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, HQ, Tis Hazari Court, Delhi.
3. The Secretary (AR), Administrative Reforms Department, 07th Level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
4. All The Principal District & Sessions Judges, Delhi/New Delhi.
5. All The Chief Metropolitan Magistrates, Delhi/New Delhi.
6. All The Judicial Officers of South District.
7. Officer concerned.
8. All the Administrative Officers (Judicial) of South District.
9. PS to Principal District & Sessions Judge, South District.
10. All the Branches of South District.
11. All the PROs/APROs, Delhi/New Delhi.
- ✓ 12. The Website Committee, HQ, Tis Hazari Court, Delhi.
13. The Website Committee, Saket Court Complex, New Delhi.
14. Secretary, Saket Court Bar Association and all Bar Association of all Court Complexes, Delhi/New Delhi.
15. Notice Board of all Court complex, Delhi/New Delhi.

(Narottam Kaushal)
Principal District & Sessions Judge, (South)
Saket Court Complex,
New Delhi

